

HIGH COURT OF SIKKIM
GANGTOK

No.: 47/ESTT./HCS

Date: 08.12.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of Assistant Librarian being held by Mr. Tshering Norbu Bhutia to that of **Head Assistant in Level-11** of the pay matrix in the High Court of Sikkim, with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 12086 - 102 /ESTT./HCS

Date: 08.12.2025

Copy to:-

1. Mr. Tshering Norbu Bhutia.
2. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
3. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim.
5. Central Project Coordinator, High Court of Sikkim.
6. Registrar, High Court of Sikkim.
7. Registrar(Judicial Service), High Court of Sikkim.
8. Chief Accounts Officer, High Court of Sikkim.
9. Dedicated Pay & Accounts Extension Office, High Court of Sikkim.
10. Additional Chief Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
11. Secretary, Department of Personnel, Government of Sikkim.
12. Finance Department, Government of Sikkim.
13. Accounts Section, High Court of Sikkim.
14. All Section In-charge, High Court of Sikkim.
15. Personal file.
16. File and
17. Guard file.


Joint Registrar